


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE**  
**SOUTH DISTRICT : SAKET COURT COMPLEX NEW DELHI**

**ORDER**

With the approval of the Learned Principal District & Sessions Judge, South District, the following transfer and posting is hereby made with immediate effect:-

S. No	Name of the Official	From	To
1.	Ms. Anshu Prasad Personal Assistant E.C.: 75826998	Personal Assistant in the Court of Ms. Sukriti Singh, Ld. MM (Mahila Court)-04, South District, Saket Courts Complex, New Delhi	Personal Assistant in the Court of Ms. Sana Khan, Ld. MM (Mahila Court) - 03, South District, Saket Courts Complex, New Delhi

*Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary action shall be taken against the erring official.*

  
**(Atul Kumar Garg)**  
Officer In-Charge (Admn.I)  
PO-MACT, South District,  
Saket Courts Complex  
New Delhi

No. Admn.I/P&T/SD/Saket/2022/


11859-8-70

Dated, New Delhi the

26/5/22

**Copy forwarded for information and necessary action to:**

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi.
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi.
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official(s) concerned.
11. Dealing official. LAYERS seat for uploading on LAYERS.
12. Guard File.

  
**(Branch Incharge)**  
Administration Branch-I  
South District, Saket Courts Complex  
New Delhi